

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

(IB)-487(ND)/2017

IN THE MATTER OF:

M/s. Nimbus Harbor Facilities Management Private Ltd.....Petitioner

SECTION : UNDER SECTION 9

Order delivered on 17.11.2017

Coram:

CHIEF JUSTICE M.M. KUMAR
Hon'ble President

Deepa Krishan
Hon'ble Member (T)

For the Petitioner(s):

For the Respondent(s):

ORDER

The matter has been received from the Court No. 2 and the same was listed before this Bench. Learned counsel for the petitioner requests and is granted some time to argue the matter.

List for further consideration on 27.11.2017.

Sd/-

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

Sd/-

(DEEPA KRISHAN)
(MEMBER TECHNICAL)

17.11.2017
Vineet